

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 870/2022

RAM KISHOR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 06-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. S. R. Setia, AOR
Mr. Meenesh Dubey, Adv.

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

High court records received.

Await Trial Court records.

List again on 13.02.2023.

S.P.S. LALER
Registrar